

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : Comp.Appeal/31/2024  
**PETITION NUMBER** :  
**NAME OF THE PETITIONER(S)** : Sheltrex Developers Pvt Ltd  
**NAME OF THE RESPONDENTS** : RoC, Coimbatore  
**UNDER SECTION** : Sec 252(3) of CA, 2013

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**ORDER**

Present: Shri. N Kumar, RP of Sheltrex Developers Pvt Ltd along with  
the Counsel Ms. Ramya.

Ld. Counsel Ms. Nandini Agarwal for Respondent / RoC.

Ld. Counsel for the Applicant submits that the company is under  
CIRP which commenced on 10.12.2019.

She also submits that Resolution Plan has been received and the next date  
before the Tribunal for consideration of the plan is 02.05.2024.

Ld. Counsel for the Applicant is directed to serve copy of the application  
on the mail of the Counsel for the Respondent.

Ld. Counsel for the Respondent is directed to file reply on or before the  
next date and serve copy on the Counsel for the Applicant.

List the application for hearing on **02.05.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)